## gotto (2210)

## **Declaration or Assets and Liabilities**

Year 2023 - 2024

I, Ruta Kumari son/daughter/wife of Glulab Ram.
aged 38 Years, belonging to Office dttendent
service and presently working as Bihan Legislattve Assembly given
herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse
and dependants*:

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI.	Description	Calf	Kailash	umou		T
No.		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	600		- 50.		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1. W.R	-	-		
(iii)	Bonds, Debentures and shares in Companies	-	-	_	_	_
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	-	-	_	_
(v)	Motor Vehicles (details of make, etc.)	_	-	_	_	
(vi)	Jewellery (give details of weight and value)	Gold 50gm 250.000	Silver	-	_	_
(vii)	Other assets, such as values of claims / interests	_	_	_	_	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.\* Dependant here means a person substantially dependent on the income of the employee.

- शैता कमारी

शार्थ

8/24h

2224

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will have to be indicated]

also

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_		-	_	_
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			_	_	
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_	_	-		_
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value				_	_
(v)	Other (such as interest in property)	_			_	_

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	-	_
	(ii) Loans from financial institutions	_	_
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	_	-
	(b) dues to departments dealing with supply of water	_	_

रीता जुमारी

	(c) dues to departments dealing with supply of electricity	-	<u> </u>
	(d) dues to departments dealing with telephones	_	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		_
	(f) Other dues, if any	-	_
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ECWPK6048A	_ ,
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		-
	(iii) Sales Tax [ Only in case of proprietary business]		_
	(iv) Property Tax	_	_

C Personal Detail		
GPF/CPF/PRAN No.	:-	110165365703
Gender	:-	F (M/F)
Date of Birth	:-	3 0 0 1 1 9 8 6 (DD/MM/YYYY)
Class/Group	:-	C. (A/B/C)
Cadre	:-	Bihar Secretariat Service.
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Patne
I hereby declare th	at the a	above details are true to the best of my knowledge and be

Place: Patra

Note:

Date: 05-02-2024

Signature: STAT CBHIZT

Name of Employee: Rita Kumeri

Designation: Office Attendant

Department: Parliamentary Affairs Departmet.

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

-रीता व्यमारी